

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-775(ND)2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018.**

**NAME OF THE COMPANY: M/s. United Liner Shipping Service LLP V/s.  
M/s. Satkar Logistics Pvt. Ltd**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Varun Singh, Ms. Pranati Bhatnagar and Mr. Gaurav Nair, Advocates		
	<b>For the Respondent:</b>	Mr. Vaibhav Dabas, Advocate		

**ORDER**

Both counsels pray for an adjournment on the grounds that talks of compromise have been initiated. Last opportunity is granted to them.

To come up for arguments and disposal on 29<sup>th</sup> August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**